

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

C.P./020/17/2017 in O.A./020/778/2017  
&  
M.A./020/823/2017  
Date of Order : 26-04-2018

Between :

A. Prakash Rao S/o Edukondalu,  
Retired Postmaster Grade-II, Chilakaluripet,  
Age: 60 Years, R/o Krishna Nagar,  
4<sup>th</sup> Line, Chilakaluripet, Guntur District, A.P. ....Applicant

AND

1. The Union of India, Rep by its Secretary,  
Ministry of Communications & I.T,  
Department of Posts, Dak Bhavan,  
Sansad Marg, New Delhi-110001.
2. The Postmaster General,  
Vijayawada Region,  
Vijayawada – 520 003.
3. The Director of Postal Services,  
Vijayawada Region,  
O/o Postmaster General,  
Vijayawada – 520 003.
4. Sri J.Sreenivasulu, Aged about 58 years,  
The Superintendent of Post Offices,  
Narsaraopet Division,  
Narsaraopet – 522 601, Guntur District (AP). ...Respondents

Counsel for the Applicant: Mr.M.Venkanna

Counsel for the Respondents : Mrs.K.Rajitha, Sr.CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member )

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member )

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It is submitted by both the learned counsel that the order against which the Contempt Petition is filed has been complied with.

2. Accordingly the Contempt Petition is closed. No costs.

3. Post MA No.823/2017 along with OA on 10.07.2018.

(MINNIE MATHEW)  
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 26<sup>th</sup> April, 2018.  
Dictated in Open Court.

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